

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II**

(39) MA 1915/2019 IN C.P. (IB)-1506(MB)/2017

CORAM:

SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)

SHRI. RAJASEKHAR V. K
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.02.2020**

NAME OF THE PARTIES: Kapokh Fibers & Industries Ltd
V/s.
Afloat Textile (India) Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Counsel for the Operational creditor is present.
2. List this matter on **17.02.2020**.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)

04.02.2020
Jd

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)